

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/116/KOB/2024
SECTION	SEC. 31 (4) IBC.
NAME OF PARTIES	M/S BUILDWELL SUCCESSFUL RESOLUTION APPLICANT (SRA) IN THE MATTER OF M/S NUCLEUS PREMIUM PROPERTIES PRIVATE LIMITED AND DILEEP K P
PETITIONERS ADVOCATE/ PROFESSIONAL	NR KRISHNANUNNI
RESPONDENTS ADVOCATE/ PROFESSIONAL	

22 March 2024

O R D E R

IA(IBC)/116/KOB/2024 IN CP(IB)/01/KOB/2021

This is an IA bearing No. 116/KOB/2024 filed by the Applicants Viz., M/s Buildwell (Successful Resolution Applicant) & Mr. Dileep K P (Ex-Resolution Professional & Monitoring Agent) under Section 31 (4) of the Insolvency and Bankruptcy Code, 2016 seeking directions against the Sub-Registrar, Edapally, Kochi.

Learned Authorised representative, Mr. N R Krishnanunni appears physically on behalf of the Applicants. Applicants are directed to take necessary steps to make the Sub-Registrar, Edapally, Kochi as a party in the present application.

List this matter for further consideration on **05.04.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**